

protect these rare monuments from the bad effects of heat and rains?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). No monument can be totally protected from or insulated against the vagaries of nature such as sun and rain. The temples at Belur and Halebid which are protected by the Central Government, are being preserved through chemical treatment in accordance with the archaeological norms and requirements with a view to mitigate the adverse effects of nature including rain and sun.

[Translation]

Construction of Building for Kendriya Vidyalaya at Maithan, Bihar

5992. SHRI R.L.P. VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether Damodar Valley Corporation had taken a decision to construct a Kendriya Vidyalaya at Maithan and had also selected land for the purpose;

(b) if so, whether construction work has started;

(c) if not, the reasons therefor; and

(d) the time by which it is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (d). The information is being collected from the concerned authorities and will be

laid on the table of the House.

Repairing or Defence Air Station, Gopalganj

5993. SHRI RAJ MANGAL MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether Defence Air Station in Gopalganj district of Bihar is in a very bad condition;

(b) whether big aircraft take-off and land there even now;

(c) whether repair work on the said air stations has not been carried out for a long time; and

(d) if so, the steps taken to carry out the repair work at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) There is no Defence Air Station in district Gopalganj (Bihar). An abandoned airfield of 2nd World War vintage exists at Hatwa in district Gopalganj, which has been in disuse since long.

(b) No, sir.

(c) No repairs have been carried out.

(d) For the present, there is no proposal to carry out any repair work on the airfield.

Pollution of Ganga in Kanpur

5994. SHRI KESHARI LAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have conducted any test regarding pollution of Ganga in Kanpur;

(b) if so, the extent of pollution thereof

at Kanpur in comparison to other districts;

[English]

(c) whether Government have taken any measures under Ganga Action Plan to seek permanent solution to the problem of pollution in Ganga at Kanpur;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) Yes, Sir.

(b) It is observed that the extent of pollution at Kanpur is generally higher than in the other stretches of the River Ganga where water quality is being monitored

(c) and (d). Under the Ganga Action Plan, twenty schemes at an estimated cost of Rs.39.90 crores have been taken up at Kanpur. These are seven Interception and Diversion schemes including the conveyance & treatment of tannery wastewater, four Sewage Treatment Plants; four schemes for Low cost Sanitation; water supply for Jajmau; solid waste management public health education & community development; intensive water quality monitoring and the establishment of two electric crematoria. On completion of the schemes, the quality of the water at Kanpur would improve. As regards control of industrial pollution, of the 22 gross polluting industries identified in Kanpur, 13 have set up effluent treatment plants, 3 more are in the process of setting them up, 2 are closed and action is being taken against the remaining four.

(e) Does not arise.

UGC Grants to Maharashtra College

5995. SHRI VASANT SATHE: Will the PRIME MINISTER be pleased to state:

(a) whether there is enormous delay in the the disbursement of UGC grants to the colleges in Maharashtra;

(b) if so, the reasons for delay in disbursement of grants to Nagpur University and Shivaji University, Amroati during the last two years;

(c) measures taken/proposed for ensuring timely release of grants under various schemes and UGC scholarships to the post-graduate students on monthly basis instead of at the termination of the courses or in two instalments as per existing practice; and

(d) details of the proposals pending with UGC from these Universities and action taken for their speedy disposal?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (d). According to the information furnished by the University Grants Commission, it provides financial assistance to eligible universities and colleges for their general development as well as for specific schemes. The assistance under general development is for building, equipment, books and journals and staff. The grants for books and journals, and equipment are released soon after the proposals have been approved by the Commission, provided the universities/colleges have submitted utilisation certificates for grants paid during the earlier plan period. The assistance for building projects is provided on a sharing basis